

**GOVERNMENT OF INDIA**  
**MINISTRY OF HEALTH AND FAMILY WELFARE**  
**RAJYA SABHA**  
**QUESTION NO02.03.2010**  
**ANSWERED ON**  
**PREVALENCE OF QUACKS IN THE COUNTRY .**

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Dr. Prabha Thakur

Will the Minister of HEALTH AND FAMILY WELFARE INFORMATION AND BROADCASTING HEALTH AND FAMILY WELFARE be pleased to state :-

- (a) whether Government is aware that a number of quacks, without having any degree or licence, are cheating the common people and extorting lakhs of rupees from them in the name of treatment;
- (b) whether any law has been framed to prevent such quacks, from playing with the health of common people;
- (c) if so, how effective this law has proved to be, state-wise details in this regard for the last two years; and
- (d) if not, the reasons therefor?

**ANSWER**

THE MINISTER OF HEALTH AND FAMILY WELFARE

(SHRI GHULAM NABI AZAD)

- (a) Yes, Sir.
- (b) No, Sir.
- (c)&(d): Do not arise.